

2025

THE HIGH COURT AT CALCUTTA

APPELLATE SIDE

CORRIGENDUM

No. 2217-RG

Dated Calcutta, the 21st March, 2025

In view of the pending judicial proceedings, the ongoing recruitment processes involving the filling up vacancies of OBC-A and OBC-B categories of the Appellate Side Establishment of this Court and also in the District Courts, be kept in abeyance until further order.

By Order,

Sd/-

Registrar General
High Court at Calcutta